

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 101-102/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV KESH

Respondent(s)

Date : 03-04-2019 These appeals were called on for hearing today.

For Appellant(s) Mr.Ankit Goel,Adv.
Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) Mrs. B. Sunita Rao, AOR
Mr.N.M.Popli,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records to the concerned Courts.

List the matter again on 20.08.2019.

RAJESH KUMAR GOEL
Registrar

SB